

(c) As per the provisional estimates of National Income for 2016-17 released by Central Statistics Office (CSO), the share of agriculture and allied sector in total Gross Value Added (GVA) is 15.2 per cent at 2011-12 prices.

As per the Union Budget 2017-18, the share of budget allocation to the Ministry of Agriculture and Farmers Welfare in total budget was 1.4 per cent in 2015-16, 2.2 per cent in 2016-17 and 2.4 per cent in 2017-18.

Fall in prices of vegetables

2265. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether crops under the Horticulture sector are not covered by the Minimum Support Price (MSP);

(b) if so, the details thereof along with the reasons therefor; and

(c) the fresh steps taken by Government to protect the interests of the vegetable growing farmers from steep fall in the prices of almost all the vegetables, particularly onion and potato?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) to (c) Government announces Minimum Support Price (MSP) for those agricultural commodities which are widely grown, have large area under cultivation, are items of mass consumption with fairly long shelf life and are necessary for maintaining food security.

Government implements Market Intervention Scheme (MIS) for agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme. The objective of intervention is to protect the growers of these commodities from making distress sale in the event of bumper crop during the peak arrival period when the prices tend to fall below economic levels and cost of production. It is implemented on the specific request of the concerned State/UT Government which has to bear 50% of the loss (25% in case of North-Eastern States), if any, incurred on its implementation.

Government has approved following MIS proposals of State Governments for the procurement of vegetables in the year 2016-17 and 2017-18:

- (i) MIS proposals of State Governments of Madhya Pradesh, Rajasthan, Karnataka and Telangana for procurement of onion.
- (ii) MIS proposals of State Governments of Uttar Pradesh and Nagaland for procurement of Potato.

- (iii) MIS proposals of State Governments of Andhra Pradesh and Telangana for procurement of Red Chilli.
- (iv) MIS proposal of State Government of Andhra Pradesh for procurement of Turmeric.
- (v) MIS proposal of State Government of Rajasthan for procurement of Garlic.
- (vi) MIS proposal of State Government of Arunachal Pradesh for procurement of Ginger.

Irregularities in Government funded NGOs, involved in agriculture sector

†2266. SHRI SURENDRA SINGH NAGAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the various Non-Governmental Organizations (NGOs) receiving financial assistance under various agricultural schemes being run by Government in the country, including Uttar Pradesh;
- (b) the details of the financial assistance provided to the NGOs during the last three years and in current year, State-wise and NGOs-wise;
- (c) the NGOs found involved in the irregularities; and
- (d) the action taken by Government against such NGOs?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S.S. AHLUWALIA): (a) and (b) Normally, assistance to Non-Governmental Organizations (NGOs) associated with agriculture sector is not provided directly by the Government of India. The States are free to provide such assistance under some schemes and programmes. However, the Indian Council of Agricultural Research (ICAR) has sanctioned 102 Krishi Vigyan Kendras (KVKs) under the administrative control of NGOs in the country including 11 KVKs in the State of Uttar Pradesh. Funds are provided to these NGOs for implementing the activities of the KVKs and not for the activities of NGOs *per se*. Besides two NGOs cooperating centres under AICRP on “Energy in Agri. and Agro-based Industries” namely SPRERI (Sardar Patel Renewable Energy Research Institute), Vallabh Vidyanagar (Gujarat) and SPCW (Sri Parashakti College for Women, Courtallam (Tamil Nadu); and one centre at SPRERI, Vallabh Vidyanagar under CRP on “Energy from Agriculture” have also been provided fund. The State-wise and NGO-wise details of financial assistance provided for the last 3 years and current year are given in the Statement (*See below*).

† Original notice of the question was received in Hindi.